GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA STARRED QUESTION NO. 198 TO BE ANSWERED ON THE 8TH AUGUST, 2023

DEATHS DUE TO LIVER FAILURE

198 SHRI M. MOHAMED ABDULLA:

Will the Minister of Health and Family Welfare be pleased to state:

(a) whether the Union Government is aware about the large number of deaths due to liver failure per annum in the country;

(b) if so, the details thereof, year-wise and State-wise from the year 2020 till date; and

(c) the steps taken by Government against incidence of increasing liver disease in the country during that period?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (DR MANSUKH MANDAVIYA)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 198 * FOR 8TH AUGUST, 2023

(a) to (c): As per the article "The burden of liver cirrhosis in mortality: Results from the global burden of disease study" quoted by ICMR, India has the highest number of deaths due to liver diseases in 2017 (approximately 0.22 million deaths due to cirrhosis and other chronic liver diseases).

Causes of chronic liver disease in India are Non-alcoholic Fatty Liver Disease, Alcohol-related Liver Disease, Viral Hepatitis B and C and other causes such as autoimmune hepatitis. Non-Alcoholic Fatty Liver Disease (NAFLD) is now known as the leading cause of liver failure globally as well as in India. Various epidemiological studies from India suggest prevalence of NAFLD around 9% - 32% of the general population in India. Obesity and Diabetes are the major risk factors for NAFLD.

Steps undertaken by the government are inclusions of Non-alcoholic Fatty Liver Disease (NAFLD) and alcohol related diseases under National Programme for Prevention and Control of Non-Communicable Diseases (NP-NCD) and National programme for Viral Hepatitis.

National Viral Hepatitis Control Program was launched on 28th July, 2018 on the occasion of World Hepatitis Day under which support is provided to states/UTs across the country for management of viral hepatitis through preventive, diagnostic and treatment services. Under the program, screening and confirmation for Hepatitis B and Hepatitis C is provisioned and those found eligible are provided treatment. All services are provided free of cost.

Since April 2020 till March 2023, around 5.82 crore beneficiaries have been screened and around 1.74 lakhs eligible patients suffering from chronic hepatitis B/C have benefited through treatment across the country (State/UT-wise details in **Annexure 1 and Annexure 2** respectively).

Non-Alcoholic Fatty Liver Disease (NAFLD) interventions are included within the broad structure of National Programme for Prevention and Control of Non-Communicable Diseases (NP-NCD) to guide a range of strategies including health promotion activities which are crucial to prevent NAFLD. Operational guidelines for NAFLD was developed and disseminated on 22nd February 2021 to enhance the capacity of the program managers at the state, district and sub- district level.

At Community level, those who are at risk with a history of diabetes combined with abdominal obesity (as in Community Based Assessment Checklist (CBAC) form) will be referred to ANM by the ASHA as suspected of Nonalcoholic Fatty Liver Disease (NAFLD).

At Primary healthcare level, Nonalcoholic Fatty Liver Disease (NAFLD) is included in Population-based screening subsequently at Sub-centre level. All the patients with obesity and/or diabetes, validated by ANM are referred to PHC where diagnosis and management of common (NCDs) is done. The patient is referred to CHC if there are any complications.

At Secondary healthcare level, diagnosis and management of common Non –Communicable Diseases (NCD) including Nonalcoholic Fatty Liver Disease (NAFLD) is done at CHC. Low risk patients are referred back to PHC for management of Diabetes, Hypertension, and weight reduction. High Risk patients are referred to the District Hospital for further management. The detailed investigation and management of the patient is done in District Hospital. Patients are referred to Tertiary care centers for complicated cases.

Management of liver diseases including NAFLD or alcohol related liver diseases involves lifestyle changes and dietary alterations. Preventive aspect is strengthened by promotion of wellness activities and targeted communication at the community level. Further initiatives for increasing public awareness and for promotion of healthy lifestyle includes observation of World Liver Day and use of print, electronic and social media for continued community awareness. Counseling services are also provided at all levels of healthcare centres.

Healthy eating is promoted through Food Safety and Standards Authority of India (FSSAI). Eat Right Initiative, Safe and Nutritious Food at Home and 'Aaj se thoda kum' awareness activities are also initiated. This initiative aims to promote both the demand for and the supply of safe and healthy food in a sustainable way. Fit India movement is implemented by Ministry of Youth Affairs and Sports, and various Yoga related activities are carried out by Ministry of AYUSH.

Drug De-addiction Programme (DDAP) under Ministry of Health & Family Welfare is in the field of evidence based treatment of substance use disorders including alcohol and provides financial support to Six Central Government/ Autonomous Health Institutions and 27 Drugs Treatment Clinics (DTC) across the country. Under the De- addiction Programme, Alcoholic Liver diseases are taken care as the program incorporates free-of-charge screening, diagnosis, and treatment and counselling services for prevention and early detection, as well as linkage to care, specifically targeting individuals belonging to high-risk groups."

Annexure 1

State/UT-wise beneficiaries of Hepatitis B:

S. No	Name of State / UTs	FY 2020-21		FY 2021-22		FY 2022-23	
		Screen ed	Put on treatme nt	Screen ed	Put on treatme nt	Screen ed	Put on treatme nt
1	Andaman & Nicobar Islands	6467	0	13392	6	18969	21
2	Andhra Pradesh	200719	68	454612	826	1319314	2116
3	Arunachal Pradesh	3710	14	12943	196	10426	1282
4	Assam	41020	132	697527	287	812543	520
5	Bihar	41041	15	188335	8	368005	77
6	Chandigarh	94609	0	194827	41	167442	233
7	Chhattisgarh	163816	240	453756	348	748916	533
8	D& N Haveli & Daman & Diu	16712	0	75000	34	73778	51
9	Delhi	188	29	4374	63	64359	187
10	Goa	25079	2	39902	18	55117	25
11	Gujarat	92468	0	1570625	61	1251346	675
12	Haryana	302742	235	706029	858	1090401	1638
13	Himachal Pradesh	7249	90	79702	319	211094	517
14	Jammu & Kashmir	71907	185	185770	423	344560	935
15	Jharkhand	19649	91	534521	265	792582	1354
16	Karnataka	0	7	1324717	200	742764	108
17	Kerala	86436	379	354675	697	594530	967
18	Ladakh	0	0	9361	16	38435	56
19	Lakshadweep	5867	12	13009	83	8671	29
20	Madhya Pradesh	714373	188	1587155	844	2164829	1913
21	Maharashtra	322784	8	923472	883	1504786	1180
22	Manipur	19269	3	48912	194	111070	276
23	Meghalaya	8839	5	64936	12	125277	109

	Total	327547 4	5046	1626621 4	11785	2311703 0	22995
36	West Bengal	155009	1002	543323	1199	1921078	1803
35	Uttarakhand	290852	310	400853	8	272944	83
34	Uttar Pradesh	125583	197	1882800	807	1971818	1748
33	Tripura	14089	121	73146	275	131649	160
32	Telangana	29133	111	488550	347	884218	432
31	Tamil Nadu	24010	1320	1420825	1067	1353973	895
30	Sikkim	6053	8	15075	24	21371	14
29	Rajasthan	160092	68	772845	620	1773778	1208
28	Punjab	112760	0	427375	175	698820	612
27	Puducherry	4152	40	20708	16	36525	23
26	Odisha	92135	129	641830	475	1365256	866
25	Nagaland	10930	20	21695	63	27115	173
24	Mizoram	5732	17	19637	27	39271	176

S. No	Name of State / UTs	FY 2020-21		FY 2021-22		FY 2022-23	
		Screen ed	Put on treatme nt	Screen ed	Put on treatme nt	Screen ed	Put on treatmen t
1	Andaman & Nicobar Islands	6467	0	10661	3	14796	1
2	Andhra Pradesh	476568	52	62384	252	576897	1402
3	Arunachal Pradesh	3548	49	3508	457	2554	1240
4	Assam	15493	48	191303	328	210638	1230
5	Bihar	10212	1	17120	22	51439	16
6	Chandigarh	84114	43	160298	314	138424	675
7	Chhattisgarh	74639	303	135669	148	270312	283
8	Delhi	2712	449	8653	3211	2412	2275
9	D& N Haveli & Daman & Diu	702	1	18421	1	20766	8
10	Goa	11026	23	26939	10	43595	47
11	Gujarat	50325	54	188445	67	290661	234
12	Haryana	274795	4284	399090	5711	661582	8986
13	Himachal Pradesh	6841	89	57579	524	136988	863
14	Jammu & Kashmir	55116	487	117300	1074	217558	1968
15	Jharkhand	19649	15	260274	34	262361	257
16	Karnataka	0	4	138652	135	180834	9
17	Kerala	73694	149	210857	276	376055	477
18	Ladakh	0	0	2839	0	8683	0
19	Lakshadweep	5036	0	6265	0	5947	0
20	Madhya Pradesh	217852	35	480218	152	941889	671
21	Maharashtra	167101	233	381188	348	645427	668
22	Manipur	19758	632	34658	1000	80963	1906
23	Meghalaya	5609	26	29394	84	67044	153
24	Mizoram	7907	346	21265	584	33283	1642

	Total	220888 6	22499	479500 8	42229	860165 7	69951
36	West Bengal	129823	337	298635	801	497973	1391
35	Uttarakhand	250272	201	252908	203	171337	431
34	Uttar Pradesh	58677	1924	311786	11872	621355	22093
33	Tripura	8252	69	49053	254	80660	183
32	Telangana	6346	24	11363	130	164844	710
31	Tamil Nadu	24010	1817	291571	724	451384	1155
30	Sikkim	4781	6	11263	15	22630	12
29	Rajasthan	34103	138	146947	263	395129	746
28	Punjab	33698	10562	81711	13024	345582	17654
27	Puducherry	11890	23	16099	3	29826	0
26	Odisha	47081	24	343787	86	559722	294
25	Nagaland	10789	51	16905	119	20107	271